

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full) :

Dr. Harinder Singh Oberoi

2. Service to which officer belongs :

ICAR

5. Date of Appointment :

31.12.2020

3. Present post held :

Advisor

4. Present Pay :

Level 14

6. Date of Birth :

25.09.1967

Name of Dist. Sub_Divn. Taluk and Village or city in which property is situated (full location & postal address)	Name & details of property Housing, Lands and other buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value*	If not in own name, state in whose name held and his/her relationship to the Govt servant.	How acquired, whether by purchase, lease**, mortgage, in-heritance, gift of otherwise, with date of acquisition & name with details of person(s) from whom acquired).	Annual income from the property.	Remarks
Ludhiana, Punjab	Plot, D-204, South City	Rs. 7.5 Lakhs	Rs. 15 Lakhs	In own name	Plot through GPF withdrawal, personal savings, borrowings from parents, in-laws, friends and relatives	-	-
Purva Venezia, Near Mother Dairy, Yelahanka, B'lore - 560064	Flat No. P-802, Purva Venezia	Rs. 82 Lakhs	Rs. 85 Lakhs	Joint in own and spouse's name (Mrs. Himjot Oberoi)	Flat purchased through GPF withdrawal, personal savings, borrowings from friends and relatives, loan from bank	Rs. 2,94,000	Annual rental income is being credited to my spouse's account for which she is filing IT returns separately.

Signature: _____

Name : **Dr. HS Oberoi**
 Designation : **Advisor**
 Date : **January 27, 2022**